

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI  
O.A No. 123 of 2021**

Gouraram Rajashekar Reddy,  
Nallakunta,  
Hyderabad

...Applicant

Vs

The Chief Secretary,  
The State of Telangana,  
Telangana Secretariat, BRK Bhavan,  
Tank Bund, BasheerBagh,  
Hyderabad,  
Telangana – 500022 and 11 others

...Respondents

**Detailed Report filed by the 9<sup>th</sup> respondent on Behalf of Respondents  
2 to 4 and 6, 7, 8 and 10**

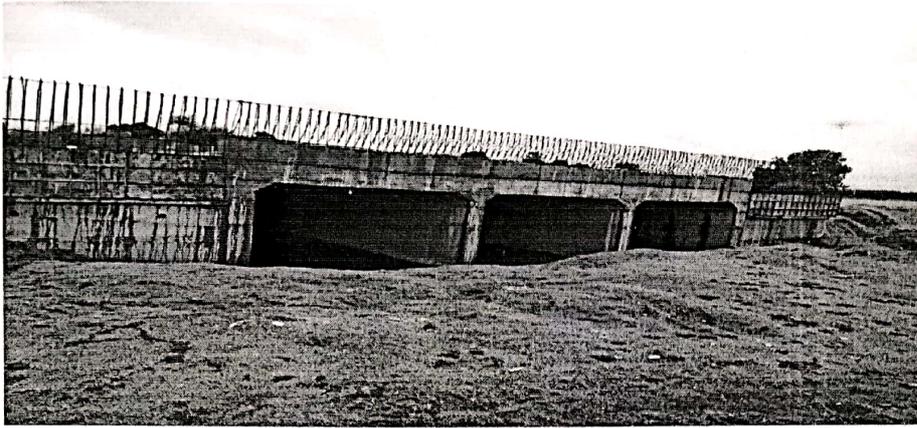
As per the directions of Hon'ble National Green tribunal, Southern Zone, Chennai on the Original Application No.123 of 2021 (SZ), (through Video Conference) dated: 17.11.2022, it is humbly submitted that the Gajwel Ring Road formed at one end of tank without affecting inflow into the tank and road formed more than Maximum Water Level (MWL) level and also storage capacity of tank is also restored by deepening the existing tank.

1. It is respectfully submitted that the Rainfall data during the past four years in Gajwel limits is obtained from Chief Planning Officer, Siddipet District and the details are as follows

S.No	Rainfall year	Normal annual Rainfall in mm	Actual rainfall in mm	status
1	01.06.2018 to 31.05.2019	813.5	503.4	Deficient
2	01.06.2019 to 31.05.2020	813.5	985.6	Excess
3	01.06.2020 to 31.05.2021	813.5	1318.1	Excess
4	01.06.2021 to 31.05.2022	813.5	1142.5	Excess
5	01.06.2022 to 18.11.2022	813.5	1001.7	Excess

2. The actual rainfall in Gajwel area limits in the catchment area of Barri Cheruvu is more than the normal rainfall from last consecutive three years, due to heavy rainfall, the rain water naturally flowed into the tank without any obstruction and as a result, the inflow capacity of the tank is not affected. The Department has taken outmost care during construction Gajwel Ring Road work and provided extra vents by considering future abnormal rainfalls and heavy floods. Hence the direction of natural flow didn't changed and natural flow into tank didn't affected.
3. The Department has been constructed the elevated road more than Maximum Water Level (MWL) providing two numbers of cross drainage works by rising the pillars for the length of 27.20 meters (2No's of **3 X 4 X 2.5** meters) without affecting the original inflow capacity as per NOC issued by the Irrigation & CAD Department vide Ir no: EE/IB/Sdpt/DB/HD/ Dated: 14/06/2018. The below images shows 2 nos of Cross Drainages constructed by Roads & Building department and accordingly one (1) number of Under Tunnel parallel to the Ring Road was Constructed by Irrigation Department





3-V of 4.0 X 2.5 mts by (R&B) Dept at Two Locations

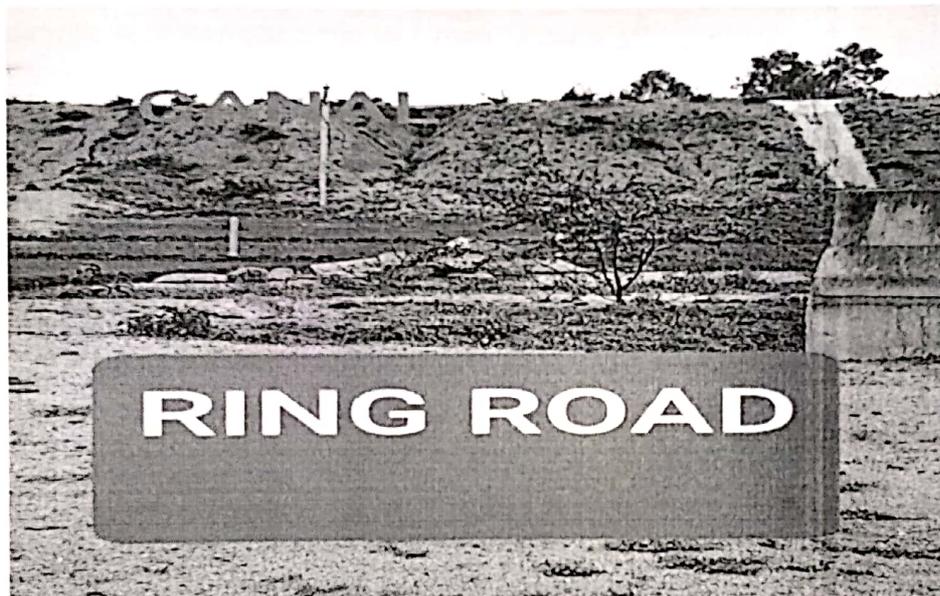


3-V of 2.5 X 1.5 mts by IRRIGATION & CAD Dept

4. Further it is humbly submitted that the Irrigation and CAD Department has been recently constructed elevated CANAL all along Ring Road at Barri Cheruvu location more than 6.00 meters higher than Ring Road top level and they have constructed one number of (01) Under Tunnel with capacity of 3X2.5X1.5 meters for free flow of natural stream into tank. The CANAL is located outside the tank within periphery of 100.00 meters and parallel to Ring Road. The Roads & Building Department has constructed 2-No's of Cross Drainages with capacity of 3X4X2.5 meters which are having inflow capacity 4-times more than the under Tunnel capacity constructed by the Irrigation Department. It evident that the Department had given utmost importance to the inflow capacity and natural streams into tank.



Gajwel Ring Road and Recently Constructed CANAL at Barri cheruvu



5. The Hon'ble National Green Tribunal, (SZ), Chennai was directed to constitute a Joint Committee and its members as per the Para 15 of the order dated: 16.06.2021. As per directions of Hon'ble Bench the five members committee visited site on 01.12.2021 and reported the following factual condition of the site as follows (a) Road is formed at one end of tank (b) There is no obstruction inflow into tank (c) There is no environmental damages (d) Total bed area of the tank is Ac 45-17 Gunts.
6. The Collector, Siddipet District and Superintending Engineer, Irrigation and CAD, Department has reported that the inflow into tank, was not effected and the elevated road was formed at one end of tank.

7. Further it is respectfully submit that the department is taken up all necessary precautionary measures during the execution of work i.e. **(a)** Road was formed at one end of the tank and Its acts as one more bund at other side of tank to provide extra protection to the tank **(b)** The elevated road was formed for the length of 200 meters without affecting natural flow into tank by Constructing the 2-No's of Cross Drainages works **(c)** There is no environmental damages occurred as reported by five members Joint Committee **(d)** The capacity of tank has been restored to original capacity by desilting the tank and deepening the existing tank **(e)** The Department has not Changed approved alignment of Gajwel Ring Road after it was approved. The factual conditions of the tank were already reported by the five members committee and also by the Collector, Siddipet District as per directions of Hon'ble National Green Tribunal (SZ).
8. I humbly submit that the road was formed without any damages to the tank by raising pillars at one end of tank for length of 200.00 meters. However, if the Hon'ble National Green Tribunal suggests any further needful steps for protection of Barri cheruvu, the Department shall be obliged to take up. The detailed sketch touch map prepared by Inspector of Surveyor.
9. It is humbly submitted that the contention of the application that the direction of the natural flow of water has been diverted which may result in flooding during the monsoon period and shall affect the neighboring residential area, is unjustified as the natural flow of water was not diverted. The site was regularly inspected every monsoon season in last three years and it was observed that, there was no inundation of the neighboring residential area, since the natural flow of water was not diverted.
10. In the circumstances cited above, it is submitted that the entire Ring Road work is proposed to be completed by December-2022. The intended purpose of construction Ring Road is to avoid traffic congestion and to providing better infrastructure facilities in Gajwel-Pregnapur Municipality keeping in view of its proximity to Greater Hyderabad Municipal Corporation limits.
11. I submit with good faith that there is no damage to the environment and no damages done to inflow to the tank. It is humbly requested to

consider the Original Application no.123 of 2021 and to pass the necessary orders as deemed fit in the matter so as to enable to put the entire Ring road to its optimum utility for the benefit of common public for which it is intended to.

It is respectfully submitted that the respondents are discharging their duties in their official capacity within the permissible limits. There are no irregularities committed in discharging their duties.

Place: Sangrevalde  
Date: 17/10/2022

  
Superintending Engineer (R&B)  
Circle: Madakki Sangrevalde

vacate the Original Application no.123 of 2021 and to pass the necessary orders as deemed fit in the matter so as to enable to put the entire Ring road to its optimum utility for the benefit of common public for which it is intended to.

**12.**It is respectfully submitted that the respondents are discharging their duties in their official capacity within the permissible limits. There are no irregularities committed in delivering their duties.

Place: Sangareddy

Date: 07-12-2022

Superintending Engineer (R&B)

Circle: Medak At Sangareddy

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**Report filed by the 9<sup>th</sup> respondent**

  
Mrs. H. Yasmeen Ali,

Counsel for the State of Telangana